

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(39)

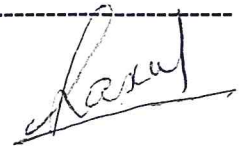
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/120-124/17
NAME OF THE TRANSFEROR : KALPATHARU INFRASTRUCTURE DEVELOPMENT
CO PVT LTD
NAME OF THE TRANSFERRE : KALPATHARU ENTERPRISES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Lakshmi Subramanian (PCS)	For Transferors & Transferee.		
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ORDER

Counsel for Petitioner present. Reports of RD and OL are filed. For hearing, put up on 24.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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